

SUBORDINATE COURTS

CASES INSTITUTED AND DISPOSED IN THE II QUARTERLY ENDING SEPTEMBER, 2023.

STRENGTH OF JUDGES

Name of the State /UT	Quarter	Cases brought from the previous Year (Nos.) (Civil/Criminal)			Freshly instituted cases (Nos.) (Civil/Criminal)			Disposed of cases (Nos.) (Civil/Criminal)			Pending cases at the end of the Quarter (Nos.)			Total Sanctioned Strength (I,II,III & IV)	Total Working Strength (I,II,III & IV)	Vacancy
		Civil	Cr.	(Civil+ Cr.)	Civil	Cr.	(Civil+ Cr.)	Civil	Cr.	(Civil+ Cr.)	Civil	Cr.	(Civil+ Cr.)			
Sikkim	II													II-35	23	12
		522	1126	1648	162	257	419	174	325	499	510	1058	1568			